

**Decline by DVC to sell power to Bihar**

1202. DR. CHANDAN MITRA: Will the Minister of POWER be pleased to state:

(a) whether the Damodar Valley Corporation (DVC) has declined recently to sell power to Bihar at Rs. 4.50 per unit while at present it is selling 500 MW at very cheap prices;

(b) if so, the reasons therefor; and

(c) the fresh steps taken by Government to streamline the functioning of DVC?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) No, Sir, Damodar Valley Corporation (DVC) is supplying 100 MW power to Bihar State Electricity Board (BSEB) since 4th September, 2012 @ Rupees 3.98 per unit as per Central Electricity Regulatory Commission (CERC) norms.

A proposal has also been sent by DVC to BSEB for supplying additional 1225 MW power to Bihar.

(c) The following measures have been taken by the Government of India for improvement in the functioning of DVC:—

- (i) The Damodar Valley Corporation (Amendment), Act, 2011 has been published on 9th January, 2012 in the Gazette of India and the Corporation has been broad based by increasing the number of Corporation members for improving the overall functioning of the Corporation.
- (ii) Recovery of dues of Rupees 2353 crore from JSEB as reconciled till March, 2012 by devolution of the Central plan share of Jharkhand State in terms of the Tripartite Agreement (TPA) of the securitization scheme 2002 of Government of India is under process.
- (iii) Government of India has issued guarantee for Rupees 4400 crore in year 2011-12 for the issuance of Bonds, DVC has already raised this amount. Ministry of Finance has agreed to provide guarantee for Rupees 2600 crore for the year 2012-13.

**New model of Power Purchase Agreement**

1203. SHRI C.M. RAMESH: Will the Minister of POWER be pleased to state:

(a) whether Government proposes a new model of Power Purchase Agreement (PPA) in the power sector;